

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 20.08.2019 (TUESDAY)**

**COURT II**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Ajay Gaggar
2.	Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. Small Industries Development, Bank of India & Anr.	Priyadarshi Chaitanyashil	Alok Dhir -R1 Pooja Singh-R2
3.	Comp. App. (AT) (Ins) No. 263 of 2019	Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd.	Neela Gokhale	Rakesh Kumar
4.	Comp. App. (AT) No. 208 of 2019	Baver Suspension Pvt Ltd. Vs. Ashok Kumar Verma & Ors.	Mohit Nandwani	Varun KumarSinha -R1

**For Admission (Fresh Cases)**

5.	Comp. App. (AT) (Ins) No. 836 of 2019 <b>(With Defects)</b>	Vijay Bhatia. Vs. OVN Trading Engineering Pvt Ltd & Anr.	Kumar Anurag Singh	
6.	Comp. App. (AT) (Ins) No. 837 of 2019 <b>(With Defects)</b>	Vijay Bhatia. Vs. Super Agencies & Anr.	Kumar Anurag Singh	

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Rajiv S. Roy
8.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd <b>With</b>	Akshat singh	M. Anil Kumar
9.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. <b>With</b>	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2
10.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy <b>With</b>	Priyanka	Aakriti Dhawan

11.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
12.	Comp. App (AT) (Ins) No. 671 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Nikhil Mathur	Vanita Bhargava
13.	Comp. App. (AT) (Ins) No. 710 of 2019	Saumil. A. Bhavnagri. Vs. Nimit Builder Pvt Ltd & Ors.	Dinkar Singh	
14.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma- R3
15.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha(JD-MCA)
16.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors. <b>With</b>	Ritwik Sahay	
17.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors.	Shikhar Shrivastava	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member(Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App.(AT) No. 44 of 2018	Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshaardhan Topre Vatsal Kak	JeeveshNagrath Hitesh Sachar Anju Jain

**For Orders**

2.	I.A No. 2487 of 2019 in Comp. App. (AT) No. 148 of 2018	Assam Chemical & Pharmaceutical Pvt. Ltd. &Anr. Vs. Shri Deba Kumar Hazarika & Ors.	Rajan Raj	Akhilesh Kr. Shrivastava
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**For Hearing (Part Heard)**

3.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
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**By Order**  
-sd/-

**Registrar**